Declaration or Assets and Liabilities



Year-2023

I, Jivan Jyoti kumari wife of Late- Ashish kumar aged 35 Years, belonging to Bihar Vidhan Sabha Sachivalaya service and presently working as Office attantant given here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

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A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) Late- Ashish kumar	Dependant- l Jigyasa kumari	Dependant -2 Arnav kumar	Dependant -3
(i)	Cash	8000/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	S B I -49000/-	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	F.D-50,000/- M.F-32,000/-Y	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Policy No234210776 Tata AIA. of Sum Assured of Rs- 50,00,000/- (premium-54,456/- Y)	Nil	Sukanya Yojana- 1000/-	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Baja Pulsar-150	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-60gm(approx) Silver-250gm(approx)	Nil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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<u>Details of Immovable assets</u>
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	Description	Self	Spouse name (s)	Dependant -1	Dependant -2	Dependant-
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI bihar vidhan mandal	6,00,000
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
with s	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	uali nii	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment ýear upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No IEWPK7780K	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail GPF/CPF/PRAN No. 110175365708 (M/F)Gender (DD/MM/YYYY) Date of Birth 3 5 (A/B/C)C Class/Group Bihar Vidhan Sabha Service Cadre (Full Name e.g. B.A.S. - Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) Home District MUNGER

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: ... fun Jegili kumai Name of Employee: Jivan Jyoti kumari

Place: PATNA

Designation: Office attantant

Date: - 7/02/2023

Department: BIHAR VIDHAN SABHA

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.